

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1216
TO BE ANSWERED ON 05.12.2024**

BONDED LABOURERS FROM ODISHA

1216. SMT. MAMATA MOHANTA:

Will the Minister of Labour and Employment be pleased to state:

- (a) the details of the studies conducted in the State of Odisha over the last three years under the Central Sector Scheme for Rehabilitation of Bonded Labourer, district wise;**
- (b) the details of the number of bonded labourers identified and rescued from different parts of the country, district wise;**
- (c) the details of the fund disbursed to each district to create awareness for protection of bonded labourers from Odisha; and**
- (d) the details regarding the progress made on setting up special fast track courts to dealwith bonded labour specifically?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): Ministry of Labour and Employment is implementing a central sector scheme for rehabilitation of bonded labourer. The scheme is demand driven, where the funds are also provided to concerned states/union territories, on their request, for conducting survey in sensitive districts, evaluatory studies related to bonded labourers and awareness generation programme. The states/ union territories are requested regularly to submit proposals in this regard. During last five years, the Ministry has not received any such proposal. The state-wise details of number of bonded labourers rehabilitated during last three years are placed at Annexure.

(d): As per provisions under the Bonded Labour System (Abolition) Act, 1976, the state government may confer the powers of a Judicial Magistrate to an Executive Magistrate for the trial of offences under the Act. An offence under this Act may be tried summarily by a Magistrate.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1216 FOR 05.12.2024 BY SMT MAMATA MOHANTA REGARDING BONDED LABOURERS FROM ODISHA.

Year	State / Union Territory	No. of Bonded Labourer Rescued/Rehabilitated
2021-22	Chhattisgarh	250
	Tamil Nadu	1016
	Bihar	290
	Rajasthan	50
2022-23	Rajasthan	70
	Uttar Pradesh	287
	Tamil Nadu	297
2023-24	Rajasthan	56
	Tamil Nadu	176
	Chhattisgarh	76
	Pondicherry	5
	Odisha	155
